

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/309(KB)2022
IA(COMPANIES.ACT)/204(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MPS GREENERY DEVELOPERS LTD
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr. Ashok Prasad, Adv.] For the SFIO
Mr.Soumava Ghosh, Adv.]
Ms.Isabella Pal, Adv.]
Ms.Swagata Roy, Adv.]

Mr. Bappaditya Banerjee, Adv.] For the Respondents 3, 4, 6, 7, 9, 10

ORDER

1. Ld. Counsel for the parties present.
2. Post the matter on **14/06/2024**.

Court Officer